

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 806 OF 2018 IN
APPEAL NO. 167 OF 2018

Dated: 31st July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Global Energy Private Limited	Versus	Appellant(s)
Maharashtra Electricity Regulatory Commission & Anr.		Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Yadav
Mr. Sumit Singh

Counsel for the Respondent(s) : Mr. Ashish Singh for R-2

ORDER

IA NO. 806 OF 2018
(Appln. for stay)

We have heard Mr. Sanjay Sen, learned senior counsel appearing for the appellant and Mr. Ashish Singh, learned counsel appearing for Respondent No.2.

After hearing learned counsel for the parties, we direct that no coercive action be taken against the appellant till the next date of hearing.

List the main appeal on **25.09.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member